OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Ms. Sweety D/o Sh. Raghuveer Singh, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties with immediate effect.

(VIRENDER KUMAR BANSAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):

TIS HAZARI COURTS,

55218-248

Dated, Delhi the _

Copy forwarded for information and necessary action to:

- 1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
 - 2. The St. Accounts Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts Delhi, to disburse her salary as per rules.
 - 3. The PA\$ concerned through concerned Accounts Branch.
 - 4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazarl Courts, Delhi/ Principal District & Sessions Judge, RACC.
 - The PRO/APRO, Tis Hazari Courts, Delhi.
 - 6. A.O. (1), Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
 - 7. Dealing Officials (Central District, Tis Hazari Courts) Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Service Book/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
 - 8. Dealing Officials (Rouse Avenue Courts Complex) Leave Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
 - The Web-Site Committee, Tis Hazari Courts, Delhi.
 - 10. Ms. Sweety, D/o Sh. Raghuveer Singh, Personal Assistant, posted in the Court of Ms. Neetu Nagar Ld. ACJM-06, Rouse Avenue Courts Complex, New Delhi, to tender her Relieving Report accordingly.

Drusuman Mahajan)

Administrative Officer (Judicial) (Admn-I) Principal District & Sessions Judge's Office (HQs): Tis Hazari Courts, Delhi